

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.779 /2024

Dinesh Gupta

..Applicant/Petitioner

Vs.

State of Punjab and others

....Respondents

I N D E X

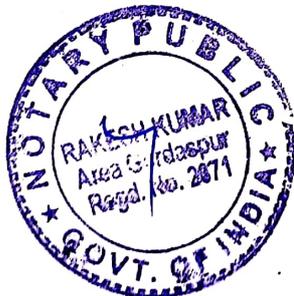
SR. NO.	PARTICULARS	DATED	PAGES
1	Additional Affidavit of Atal Mahajan, PFS, Divisional Forest Officer, Gurdaspur Forest Division, Gurdaspur, in compliance of the order dated 27.01.2025 passed by the Hon'ble National Green Tribunal in Original Application No.779 of 2024 titled as Dinesh Gupta Vs State of Punjab and others, respondent No.3.	07/04/2025	1-6
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Place: Gurdaspur

Deponent

Dated: 07/04/2025


Atal Mahajan, PFS
Divisional Forest Officer
Gurdaspur Forest Division,
Gurdaspur.



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.779 /2024

DINESH GUPTA S/O KRISHAN LAL GUPTA, Aged 55 Years
R/O Kothi No 1 Ward No 14, Mohalla Prem Nagar
Saingarh, Near Deffodil Public School, Tehsil Pathankot,
District Gurdaspur 145001
MOB. NO.9417014574
E mail Id lenitpharmaceuticals@gmail.com

...PETITIONER

VERSUS

1. STATE OF PUNJAB
Through Chief Secretary
Chief Secretary Office, 6th Floor,
Punjab Civil Secretariat -1, Sector 1,
Chandigarh, 160001, Punjab
Email Id: CS@punjab.gov.in
2. PRINCIPAL CHIEF CONSERVATOR OF FOREST
Forest Complex, Sector 68, Sahibzada Ajit Singh
Nagar Nagar Mohali Punjab 160062
Email Id: pccfcomplex@gmail.com
3. DFO (District Forest Officer)
Civil Lines Shehzada Nangal, Gurdaspur, Punjab
143521
Email Id: dfogurdaspur@gmail.com



4. NATIONAL HIGHWAY AUTHORITY OF INDIA
Through Project Head/State Head
PIU-Amritsar E-09, Dream City, Amritsar-143115
Punjab
Email Id: piuamritsar@nhai.org

...Respondents.

Additional Affidavit of Atal Mahajan, PFS,
Divisional Forest Officer, Gurdaspur Forest
Division, Gurdaspur, in compliance of the
order dated 27.01.2025 passed by the
Hon'ble National Green Tribunal in Original
Application No.779 of 2024 titled as Dinesh
Gupta Vs State of Punjab and others,
respondent No.3.

RESPECTFULLY SHOWETH

I, the above named deponent do hereby solemnly
affirm and declare as under:-

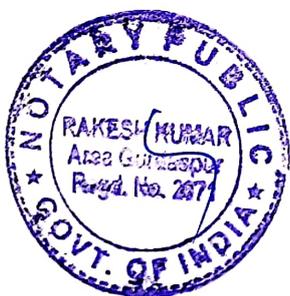
1. That the above noted Original Application is pending
adjudication before this Hon'ble National Green
Tribunal and is now fixed for hearing on 15.04.2025.
2. That at the very outset, it is most respectfully
submitted that the deponent has the highest regard
for this Hon'ble Tribunal as well as the orders passed
by it and holds it in the highest esteem. He considers



A handwritten signature in blue ink, consisting of a stylized 'R' followed by a flourish.

his first and foremost duty to uphold the majesty and dignity of law and to comply with each and every direction issued from time to time and to bring the true facts/exact position into the notice of this Hon'ble Tribunal and cannot even think of disobeying any order or conceal any facts wilfully or intentionally from this Hon'ble Tribunal or any other competent court of law.

3. That, in compliance of the order dated 14.10.2024 of this Hon'ble Tribunal, the deponent filed a short reply on behalf of respondents No.1 to 3, in this case on 02.01.2025, wherein the detail information w.r.t. ownership, nature of the land in question, role of the Forest Department, State of Punjab and other parties was given, the same may kindly be read as part of this additional affidavit to avoid repetition. However, because the detail regarding the trees i.e. number of total trees, number of cutting trees and regarding the present status of the trees pertaining to the land in question was remained to explain in the short reply inadvertently, due to that on the date of hearing on 27.01.2025, this Hon'ble Tribunal was pleased to pass the following order. The operative part of the order is reproduced as under:-



A handwritten signature in blue ink, appearing to be "Rakesh Kumar", written below the notary seal.

“5. We also find that DFO Gurdaspur has filed a report but in that report, the number of trees which have been cut has not been disclosed. Learned Counsel appearing for DFO, Gurdaspur is not in a position to assist the Tribunal. Hence, we require the DFO, Gurdaspur to appear on the next date of hearing and assist the Tribunal.

9. List on 15.04.2025.”

4. That the following information w.r.t. number of cutting trees, as has been sought/desired by this Hon'ble Tribunal vide its order dated 27.01.2025, alongwith other status, which was inadvertently not given in the short reply filed on 02.01.2025 is being given as under:-

“As per the Memorandum of Understanding, the total number of plants planted on both sides of the road Km 42.960 to Km 44.100 during year 2020-21 was 2023 and out of these plants, a total number of 1651 plants were cut by National Highway Authority of India during the construction of the bridge and now 372 Plants are standing at the site.”

Range Officer Report is attached herewith **Annexure A-I**, for the kind of perusal of this Hon'ble Tribunal.

5. That in the humble understanding of the deponent, the above mentioned information is sufficient which



has been sought by this Hon'ble Tribunal and was not given in the earlier short reply. This mistake was neither intentionally nor deliberately and there was no purpose to conceal it on the part of the deponent, it was only inadvertent mistake, for which the deponent sincerely regrets and tenders an unqualified and an unconditional apology for the inconvenience caused to this Hon'ble Tribunal and assures to be remained more vigilant in future and further undertakes to comply with all the directions issued at any time.

It is, therefore, humbly prayed that this information may kindly be taken on record and an appropriate order may kindly be passed, in the interest of justice, equity and fair play.

Place: Gurdaspur

Dated: 07/04/2025

Deponent

Atal Mahajan, PFS
Divisional Forest Officer
Gurdaspur Forest Division,
Gurdaspur.



VERIFICATION:-

Verified that the contents of para 1 to 5 of my above short reply by way of affidavit are true and correct to my knowledge and the information as derived from the official record. No part of it is false and nothing has been concealed therein.

Place: Gurdaspur

Dated: 07/04/2025

Deponent


Atal Mahajan, PFS
Divisional Forest Officer
Gurdaspur Forest Division,
Gurdaspur.



The Contents of the Affidavit/Document have been Explained to the Deponent/Execute. He/She admitted the same to be correct and attested as identify by
8 83
08/4/2025

Notary Public, Gurdaspur


07/04/2025

Number:- 164

Date:- 07/04/2025

From:- Forest Range officer
Gurdaspur.To:- Divisional Forest officer,
Gurdaspur.Subject:- Regarding the report sought by National Green Tribunal regarding National
Highway-54

In connection with the above subject, it is written to you that the report sought by NGT regarding the plants planted in NH 54 km 42.960 -44.100 is sent for further action on the following proforma.

Sr. No.	Km	Plantation Year	No. of plants planted.	No. of plants felled from area of National Highway	Plants standing in forest area from Km 43.945 to 44.045 R/s	Plants in standing in National Highway Area	No. of balance plants standing
1	42.960-44.100 B/s	2020-21	2023	1651	118	254	372


 Forest Range Officer,
Gurdaspur.


 Divisional Forest Officer
Gurdaspur Forest Division
Gurdaspur